

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 20 of 2014**

**Dated : 28<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Rithwik Energy Generation Pvt. Ltd. ... Appellant(s)**

**Versus**

**Bangalore Electricity Supply Co. Ltd. & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Basava Prbhu S. Patil, Sr. Adv.  
Mr. B.S. Prasad**

**ORDER**

Admit. Issue notice to the Respondents returnable on 27.02.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **27.02.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/ak